

**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**

**NOTICE**

No.HCM. III/04/2015/ 247

Dated, Shillong the 28<sup>th</sup> February 2019

It is notified to all concerned that the SINGLE BENCH of Hon'ble Mr. Justice H.S Thangkhiew shall sit on **01<sup>st</sup> March 2019** in **Court No. 3** at **10:30 AM** and take up matters as per Cause List notified in this regard.

By order,

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**REGISTRAR(JUDL.)**

Memo No. HCM. III/04/2015/ 247A

Dated, Shillong the 28<sup>th</sup> February 2019

Copy for information to: -

1. The Joint Registrar -cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
4. The Advocate General, High Court of Meghalaya, Shillong.
5. The Central Government Counsel, High Court of Meghalaya, Shillong.
6. President / Secretary, High Court Bar Association, Shillong.
7. President / Secretary, Shillong Bar Association, Shillong.
8. ✓ The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
9. Notice Board.
10. Office File.



**REGISTRAR (JUDL.)**